

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONTEMPT PETITION (C) No. 837-838/2023 in C.A. No. 4347-4375/2014

KRISHAN KUMAR & ANR.

Petitioner(s)

VERSUS

SHRI DEEPAK KUMAR & ORS.

Respondent(s)

IA No. 20718/2026 - APPLICATION FOR PERMISSION
IA No. 46409/2026 - APPLICATION FOR PERMISSION
IA No. 52655/2026 - APPLICATION FOR PERMISSION
IA No. 331823/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 9548/2026 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 331552/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 339435/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 42402/2026 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 27799/2026 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 46219/2026 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 326348/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 43350/2026 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 48901/2026 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 47687/2026 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 46817/2026 - CLARIFICATION/DIRECTION
IA No. 41724/2026 - CLARIFICATION/DIRECTION
IA No. 148702/2023 - EXEMPTION FROM FILING O.T.
IA No. 48518/2023 - EXEMPTION FROM FILING O.T.
IA No. 148654/2023 - EXEMPTION FROM FILING O.T.
IA No. 148354/2023 - EXEMPTION FROM FILING O.T.
IA No. 98194/2025 - EXEMPTION FROM FILING O.T.
IA No. 144992/2023 - EXEMPTION FROM FILING O.T.
IA No. 125226/2023 - EXEMPTION FROM FILING O.T.
IA No. 154295/2023 - EXEMPTION FROM FILING O.T.
IA No. 122146/2023 - EXEMPTION FROM FILING O.T.
IA No. 150991/2023 - EXEMPTION FROM FILING O.T.
IA No. 100160/2023 - EXEMPTION FROM FILING O.T.
IA No. 27146/2026 - EXEMPTION FROM FILING O.T.
IA No. 55221/2023 - EXEMPTION FROM FILING PAPER BOOKS
IA No. 24323/2026 - INTERVENTION APPLICATION
IA No. 325748/2025 - INTERVENTION/IMPLEADMENT
IA No. 1426/2026 - INTERVENTION/IMPLEADMENT
IA No. 15636/2026 - INTERVENTION/IMPLEADMENT
IA No. 19413/2026 - INTERVENTION/IMPLEADMENT
IA No. 21553/2026 - INTERVENTION/IMPLEADMENT
IA No. 27145/2026 - INTERVENTION/IMPLEADMENT
IA No. 28315/2026 - INTERVENTION/IMPLEADMENT
IA No. 41416/2026 - INTERVENTION/IMPLEADMENT
IA No. 43333/2026 - INTERVENTION/IMPLEADMENT

IA No. 46818/2026 - INTERVENTION/IMPLEADMENT
IA No. 52651/2026 - INTERVENTION/IMPLEADMENT
IA No. 324416/2025 - INTERVENTION/IMPLEADMENT
IA No. 9533/2026 - INTERVENTION/IMPLEADMENT
IA No. 14697/2026 - INTERVENTION/IMPLEADMENT
IA No. 18869/2026 - INTERVENTION/IMPLEADMENT
IA No. 21509/2026 - INTERVENTION/IMPLEADMENT
IA No. 26272/2026 - INTERVENTION/IMPLEADMENT
IA No. 28300/2026 - INTERVENTION/IMPLEADMENT
IA No. 40712/2026 - INTERVENTION/IMPLEADMENT
IA No. 43146/2026 - INTERVENTION/IMPLEADMENT
IA No. 52102/2026 - INTERVENTION/IMPLEADMENT
IA No. 331545/2025 - INTERVENTION/IMPLEADMENT
IA No. 339432/2025 - INTERVENTION/IMPLEADMENT
IA No. 8996/2026 - INTERVENTION/IMPLEADMENT
IA No. 14486/2026 - INTERVENTION/IMPLEADMENT
IA No. 18676/2026 - INTERVENTION/IMPLEADMENT
IA No. 25583/2026 - INTERVENTION/IMPLEADMENT
IA No. 28289/2026 - INTERVENTION/IMPLEADMENT
IA No. 38042/2026 - INTERVENTION/IMPLEADMENT
IA No. 42463/2026 - INTERVENTION/IMPLEADMENT
IA No. 46411/2026 - INTERVENTION/IMPLEADMENT
IA No. 51710/2026 - INTERVENTION/IMPLEADMENT
IA No. 331061/2025 - INTERVENTION/IMPLEADMENT
IA No. 337600/2025 - INTERVENTION/IMPLEADMENT
IA No. 5497/2026 - INTERVENTION/IMPLEADMENT
IA No. 13215/2026 - INTERVENTION/IMPLEADMENT
IA No. 20717/2026 - INTERVENTION/IMPLEADMENT
IA No. 24989/2026 - INTERVENTION/IMPLEADMENT
IA No. 27962/2026 - INTERVENTION/IMPLEADMENT
IA No. 35397/2026 - INTERVENTION/IMPLEADMENT
IA No. 51652/2026 - INTERVENTION/IMPLEADMENT
IA No. 330841/2025 - INTERVENTION/IMPLEADMENT
IA No. 337305/2025 - INTERVENTION/IMPLEADMENT
IA No. 4978/2026 - INTERVENTION/IMPLEADMENT
IA No. 13213/2026 - INTERVENTION/IMPLEADMENT
IA No. 16957/2026 - INTERVENTION/IMPLEADMENT
IA No. 20668/2026 - INTERVENTION/IMPLEADMENT
IA No. 31538/2026 - INTERVENTION/IMPLEADMENT
IA No. 42384/2026 - INTERVENTION/IMPLEADMENT
IA No. 49234/2026 - INTERVENTION/IMPLEADMENT
IA No. 54293/2026 - INTERVENTION/IMPLEADMENT
IA No. 330632/2025 - INTERVENTION/IMPLEADMENT
IA No. 337073/2025 - INTERVENTION/IMPLEADMENT
IA No. 4543/2026 - INTERVENTION/IMPLEADMENT
IA No. 12484/2026 - INTERVENTION/IMPLEADMENT
IA No. 16728/2026 - INTERVENTION/IMPLEADMENT
IA No. 20513/2026 - INTERVENTION/IMPLEADMENT
IA No. 21730/2026 - INTERVENTION/IMPLEADMENT
IA No. 27733/2026 - INTERVENTION/IMPLEADMENT
IA No. 31463/2026 - INTERVENTION/IMPLEADMENT
IA No. 41725/2026 - INTERVENTION/IMPLEADMENT
IA No. 46218/2026 - INTERVENTION/IMPLEADMENT

IA No. 48902/2026 - INTERVENTION/IMPLEADMENT
IA No. 53395/2026 - INTERVENTION/IMPLEADMENT
IA No. 335154/2025 - INTERVENTION/IMPLEADMENT
IA No. 2548/2026 - INTERVENTION/IMPLEADMENT
IA No. 12141/2026 - INTERVENTION/IMPLEADMENT
IA No. 16449/2026 - INTERVENTION/IMPLEADMENT
IA No. 19879/2026 - INTERVENTION/IMPLEADMENT
IA No. 21667/2026 - INTERVENTION/IMPLEADMENT
IA No. 27473/2026 - INTERVENTION/IMPLEADMENT
IA No. 31393/2026 - INTERVENTION/IMPLEADMENT
IA No. 52974/2026 - INTERVENTION/IMPLEADMENT
IA No. 326329/2025 - INTERVENTION/IMPLEADMENT
IA No. 331824/2025 - INTERVENTION/IMPLEADMENT
IA No. 2508/2026 - INTERVENTION/IMPLEADMENT
IA No. 10981/2026 - INTERVENTION/IMPLEADMENT
IA No. 15834/2026 - INTERVENTION/IMPLEADMENT
IA No. 19617/2026 - INTERVENTION/IMPLEADMENT
IA No. 28333/2026 - INTERVENTION/IMPLEADMENT
IA No. 41700/2026 - INTERVENTION/IMPLEADMENT
IA No. 43347/2026 - INTERVENTION/IMPLEADMENT
IA No. 16958/2026 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 21554/2026 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 148351/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES, IA No. 98191/2025 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 27949/2024 - PERMISSION
TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 150989/2023
- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

Diary No(s). 42317/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 182933/2025, FOR APPLICATION
FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF
RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 182934/2025
FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA
182935/2025 AND FOR EXEMPTION FROM FILING PAPER BOOKS ON IA
182937/2025

Diary No(s). 57173/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 251636/2025, FOR APPLICATION
FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF
RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 251637/2025, FOR
CONDONATION OF DELAY IN FILING ON IA 251639/2025 AND FOR EXEMPTION
FROM FILING PAPER BOOKS ON IA 251640/2025)

CONMT.PET.(C) No. 1020/2023 in C.A. No. 4347-4375/2014 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 122213/2023)

CONMT.PET.(C) No. 1062/2023 in C.A. No. 9744/2017 (III-A)
(IA No. 124876/2023 - EXEMPTION FROM FILING PAPER BOOKS)

CONMT.PET.(C) No. 218-246/2024 in C.A. No. 4347-4375/2014 (III-A)
(IA No. 252834/2023 - APPLICATION FOR PERMISSION and IA No.
159623/2023 - EXEMPTION FROM FILING O.T.)

**CONMT.PET.(C) No. 247-275/2024 in C.A. No. 4347-4375/2014 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 15902/2024**

**CONMT.PET.(C) No. 276-304/2024 in C.A. No. 4347-4375/2014 (III-A)
(IA No. 228444/2023 - APPLICATION FOR EXEMPTION FROM FILING MEMO OF
PETITION AND IA No. 162151/2023 - EXEMPTION FROM FILING O.T.)**

**CONMT.PET.(C) No. 305-333/2024 in C.A. No. 4347-4375/2014 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 162174/2023 AND FOR
APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION ON IA
228442/2023)**

**CONMT.PET.(C) No. 334-362/2024 in C.A. No. 4347-4375/2014 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 164744/2023, FOR CONDONATION
OF DELAY IN FILING ON IA 236324/2023, IA No. 228431/2023 -
APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION AND IA No.
164744/2023 - EXEMPTION FROM FILING O.T.)**

**CONMT.PET.(C) No. 363-391/2024 in C.A. No. 4347-4375/2014 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 164821/2023, FOR APPLICATION
FOR EXEMPTION FROM FILING MEMO OF PETITION ON IA 228436/2023, FOR
CONDONATION OF DELAY IN FILING ON IA 236330/2023)**

CONMT.PET.(C) No. 392-420/2024 in C.A. No. 4347-4375/2014 (III-A)

**CONMT.PET.(C) No. 421-449/2024 in C.A. No. 4347-4375/2014 (III-A)
(IA No. 120120/2024 - CONDONATION OF DELAY IN FILING THE SPARE
COPIES, IA No. 252386/2023 - EXEMPTION FROM FILING O.T. AND
IA No. 191404/2025 - INTERVENTION/IMPLEADMENT)**

**CONMT.PET.(C) No. 451-479/2024 in C.A. No. 4347-4375/2014 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 19691/2024
FOR CONDONATION OF DELAY IN FILING ON IA 19699/2024
FOR APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION ON IA
19706/2024)**

**CONMT.PET.(C) No. 348-376/2025 in C.A. No. 4347-4375/2014 (III-A)
FOR APPLICATION FOR PERMISSION ON IA 67417/2024**

**Diary No(s). 19601/2024 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 70115/2025)**

**Diary No(s). 19601/2024 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 70115/2025)**

**CONMT.PET.(C) No. 318/2025 in CONMT.PET.(C) No. 190/2016 In C.A.
No. 4347-4375/2014 (III-A)**

**(IA No. 164834/2024 - APPLICATION FOR EXEMPTION FROM FILING THE
RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT**

IA No. 126082/2025 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 164825/2024 - EXEMPTION FROM FILING O.T.

**IA No. 247614/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**CONMT.PET.(C) No. 319-347/2025 in C.A. No. 4347-4375/2014 (III-A)
(FOR APPLICATION FOR PERMISSION ON IA 202944/2024)**

**Diary No(s). 24481/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 117916/2025)**

**Diary No(s). 24553/2025 (III-A)
(IA No. 118347/2025 - CONDONATION OF DELAY IN FILING
IA No. 118345/2025 - EXEMPTION FROM FILING O.T.
IA No. 133329/2025 - EXEMPTION FROM FILING PAPER BOOKS)**

**Diary No(s). 24642/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 117476/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 117477/2025
FOR CONDONATION OF DELAY IN FILING ON IA 117480/2025)**

**Diary No(s). 24646/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 117487/2025
FOR CONDONATION OF DELAY IN FILING ON IA 117488/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 117489/2025)**

**Diary No(s). 25180/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 120191/2025
FOR CONDONATION OF DELAY IN FILING ON IA 120195/2025)**

**Diary No(s). 25184/2025 (III-A)
(IA No. 120378/2025 - CONDONATION OF DELAY IN FILING
IA No. 120381/2025 - EXEMPTION FROM FILING O.T.)**

**Diary No(s). 25623/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 121815/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 121821/2025
FOR CONDONATION OF DELAY IN FILING ON IA 121822/2025)**

**Diary No(s). 25780/2025 (III-A)
(IA No. 130988/2025 - CONDONATION OF DELAY IN FILING
IA No. 130990/2025 - EXEMPTION FROM FILING PAPER BOOKS)**

**Diary No(s). 25808/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 122399/2025)**

**Diary No(s). 25833/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 125731/2025
FOR EXEMPTION FROM FILING O.T. ON IA 125733/2025)**

**Diary No(s). 25901/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 128247/2025)**

**Diary No(s). 26148/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 124125/2025)**

FOR CONDONATION OF DELAY IN FILING ON IA 124126/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 124127/2025
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
185991/2025)

Diary No(s). 26157/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 125186/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 125190/2025
FOR CONDONATION OF DELAY IN FILING ON IA 125196/2025
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
185992/2025

Diary No(s). 26637/2025 (III-A)
(IA No. 126400/2025 - CONDONATION OF DELAY IN FILING
IA No. 126403/2025 - EXEMPTION FROM FILING O.T.
IA No. 126401/2025 - EXEMPTION FROM FILING PAPER BOOKS)

Diary No(s). 26648/2025 (III-A)

Diary No(s). 26671/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 126894/2025 AND FOR
EXEMPTION FROM FILING O.T. ON IA 124729/2025)

Diary No(s). 26854/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 125074/2025
FOR CONDONATION OF DELAY IN FILING ON IA 125075/2025)

Diary No(s). 26903/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 125411/2025
FOR APPLICATION FOR EXEMPTION FROM FILING MEMO OF PETITION ON IA
125417/2025)

Diary No(s). 26906/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 125445/2025
FOR APPLICATION FOR PERMISSION ON IA 125461/2025)

Diary No(s). 27065/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 185979/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 185982/2025
FOR CONDONATION OF DELAY IN FILING ON IA 185983/2025
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
185985/2025

Diary No(s). 27440/2025 (III-A)
(IA No. 128142/2025 - CONDONATION OF DELAY IN FILING
IA No. 128143/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 27859/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 128793/2025)

Diary No(s). 27863/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 128883/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 128888/2025
FOR CONDONATION OF DELAY IN FILING ON IA 128891/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
185996/2025)

Diary No(s). 27878/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 129508/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 129509/2025
FOR CONDONATION OF DELAY IN FILING ON IA 129510/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
186000/2025)

Diary No(s). 28012/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 129400/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 129403/2025
FOR CONDONATION OF DELAY IN FILING ON IA 129404/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
185994/2025)

Diary No(s). 28595/2025 (III-A)
(IA No. 131971/2025 - CONDONATION OF DELAY IN FILING
IA No. 131972/2025 - EXEMPTION FROM FILING O.T.
IA No. 325743/2025 - INTERVENTION/IMPLEADMENT
IA No. 324819/2025 - INTERVENTION/IMPLEADMENT)

Diary No(s). 28877/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 133542/2025
FOR CONDONATION OF DELAY IN FILING ON IA 133545/2025)

Diary No(s). 28879/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 133564/2025
FOR CONDONATION OF DELAY IN FILING ON IA 133566/2025)

Diary No(s). 28882/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 133584/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 133590/2025)

Diary No(s). 29100/2025 (III-A)
(IA No. 135155/2025 - EXEMPTION FROM FILING O.T.
IA No. 137662/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 29102/2025 (III-A)
(IA No. 134676/2025 - EXEMPTION FROM FILING O.T.
IA No. 136877/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 29104/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 136062/2025
FOR CONDONATION OF DELAY IN FILING ON IA 136063/2025
FOR EXEMPTION FROM FILING O.T. ON IA 136068/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
186002/2025)

Diary No(s). 29175/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 185987/2025 and FOR
CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
185989/2025)

Diary No(s). 29329/2025 (III-A)
(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 224901/2025
FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA
224902/2025 AND FOR EXEMPTION FROM FILING O.T. ON IA 224903/2025)

Diary No(s). 41654/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 178819/2025
FOR CONDONATION OF DELAY IN FILING ON IA 178822/2025)

Diary No(s). 44447/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 190949/2025
FOR APPLICATION FOR PERMISSION ON IA 190958/2025
FOR EXEMPTION FROM FILING O.T. ON IA 190962/2025
FOR APPLICATION FOR TAGGING/DETAGGING ON IA 313062/2025)

Diary No(s). 46673/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 202360/2025
FOR CONDONATION OF DELAY IN FILING ON IA 202367/2025)

Diary No(s). 55103/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 243789/2025
FOR APPLICATION FOR PERMISSION ON IA 243790/2025
FOR CONDONATION OF DELAY IN FILING ON IA 243791/2025)

Diary No(s). 56576/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 250222/2025)

Diary No(s). 43971/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 189834/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 189836/2025
FOR CONDONATION OF DELAY IN FILING ON IA 189837/2025)

Diary No(s). 44289/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 190279/2025
FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 190284/2025
FOR CONDONATION OF DELAY IN FILING ON IA 190285/2025
FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 190286/2025)

Diary No(s). 28594/2025 (III-A)
(IA No. 131926/2025 - CONDONATION OF DELAY IN FILING, IA No.
310308/2025 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS AND IA No. 131928/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 28603/2025 (III-A)
(IA No. 131980/2025 - CONDONATION OF DELAY IN FILING
IA No. 310305/2025 - CONDONATION OF DELAY IN REFILEING /CURING THE
DEFECTS AND IA No. 131981/2025 - EXEMPTION FROM FILING O.T.)

Diary No(s). 71038/2025 (III-A)
(IA No. 319655/2025 - APPLICATION FOR EXEMPTION FROM FILING THE
RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
IA No. 319657/2025 - CONDONATION OF DELAY IN FILING)

Diary No(s). 70767/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 318474/2025)

Diary No(s). 72854/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 329060/2025 AND FOR
CONDONATION OF DELAY IN FILING ON IA 329066/2025)

Diary No(s). 75091/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 339158/2025)

Diary No(s). 415/2026 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 2416/2026 AND FOR
CONDONATION OF DELAY IN FILING ON IA 2418/2026)

Diary No(s). 72308/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 326814/2025, FOR APPLICATION
FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF
RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 326815/2025, FOR
CONDONATION OF DELAY IN FILING ON IA 326816/2025 AND FOR EXEMPTION
FROM FILING PAPER BOOKS ON IA 326817/2025)

Diary No(s). 72450/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 328083/2025, FOR APPLICATION
FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT
/CONTEMNOR WITH AFFIDAVIT ON IA 328084/2025, FOR CONDONATION OF
DELAY IN FILING ON IA 328087/2025 AND FOR EXEMPTION FROM FILING
PAPER BOOKS ON IA 328090/2025)

Diary No(s). 72391/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 328241/2025)

Diary No(s). 72868/2025 (III-A)
(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 330019/2025, FOR
CONDONATION OF DELAY IN FILING ON IA 330024/2025, FOR APPLICATION
FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF
RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 330027/2025
FOR EXEMPTION FROM FILING O.T. ON IA 330031/2025

Diary No(s). 72697/2025 (III-A)
(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 329868/2025, FOR
CONDONATION OF DELAY IN FILING ON IA 329875/2025, FOR APPLICATION
FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF
RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 329880/2025 AND FOR
EXEMPTION FROM FILING O.T. ON IA 329881/2025

Diary No(s). 75082/2025 (III-A)
(FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS
OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 338011/2025 AND FOR
CONDONATION OF DELAY IN FILING ON IA 338012/2025)

Diary No(s). 73089/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 330531/2025)

Diary No(s). 73656/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 333545/2025, FOR APPLICATION
FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/
CONTEMNOR WITH AFFIDAVIT ON IA 333548/2025 AND FOR CONDONATION OF
DELAY IN FILING ON IA 333550/2025)

Diary No(s). 75089/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 338723/2025, FOR APPLICATION
FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF
RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 338725/2025 AND FOR
CONDONATION OF DELAY IN FILING ON IA 338726/2025)

Diary No(s). 75693/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 863/2026, FOR APPLICATION FOR
EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/
CONTEMNOR WITH AFFIDAVIT ON IA 865/2026, FOR CONDONATION OF DELAY
IN FILING ON IA 867/2026 AND FOR EXEMPTION FROM FILING PAPER BOOKS
ON IA 869/2026)

Diary No(s). 73083/2025 (III-A)

Diary No(s). 72906/2025 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 329999/2025)

Diary No(s). 2132/2026 (III-A)
(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 13375/2026, FOR
CONDONATION OF DELAY IN FILING ON IA 13376/2026, FOR APPLICATION FOR
EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF
RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 13377/2026 AND FOR
EXEMPTION FROM FILING O.T. ON IA 13378/2026)

Diary No(s). 73099/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 331619/2025, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/ CONTEMNOR WITH AFFIDAVIT ON IA 331621/2025, FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 331624/2025 AND FOR CONDONATION OF DELAY IN FILING ON IA 331626/2025)

Diary No(s). 71649/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 322851/2025)

Diary No(s). 73369/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 334199/2025, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/ CONTEMNOR WITH AFFIDAVIT ON IA 334202/2025, FOR CONDONATION OF DELAY IN FILING ON IA 334204/2025 AND FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 334205/2025)

Diary No(s). 1660/2026 (III-A)
(FOR APPLICATION FOR PERMISSION ON IA 9839/2026 AND FOR CONDONATION OF DELAY IN FILING ON IA 9840/2026)

Diary No(s). 71555/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 322599/2025)

Diary No(s). 44348/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 190961/2025)

Diary No(s). 72193/2025 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 326838/2025)

Diary No(s). 631/2026 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 4160/2026 AND FOR CONDONATION OF DELAY IN FILING ON IA 4162/2026)

Diary No(s). 1475/2026 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 8762/2026, FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/ CONTEMNOR WITH AFFIDAVIT ON IA 8764/2026, FOR CONDONATION OF DELAY IN FILING ON IA 8765/2026 AND FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 8768/2026)

Diary No(s). 2347/2026 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 15279/2026, FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 15280/2026, FOR EXEMPTION FROM FILING O.T. ON IA 15282/2026)

Diary No(s). 3041/2026 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 16782/2026)

Diary No(s). 2880/2026 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 15700/2026)

Diary No(s). 3076/2026 (III-A)
(FOR APPLICATION FOR PERMISSION ON IA 15908/2026 AND FOR
CONDONATION OF DELAY IN FILING ON IA 15911/2026)

Diary No(s). 3016/2026 (III-A)
(FOR EXEMPTION FROM FILING PAPER BOOKS ON IA 15939/2026, FOR
CONDONATION OF DELAY IN FILING ON IA 15941/2026, FOR APPLICATION
FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF
RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 15944/2026 AND FOR
EXEMPTION FROM FILING O.T. ON IA 15945/2026)

Diary No(s). 3019/2026 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 16687/2026, FOR APPLICATION
FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/
CONTEMNOR WITH AFFIDAVIT ON IA 16689/2026, FOR CONDONATION OF DELAY
IN FILING ON IA 16693/2026 AND FOR EXEMPTION FROM FILING PAPER
BOOKS ON IA 16696/2026)

Diary No(s). 2468/2026 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 16666/2026, FOR APPLICATION
FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/
CONTEMNOR WITH AFFIDAVIT ON IA 16672/2026, FOR CONDONATION OF DELAY
IN FILING ON IA 16683/2026 AND FOR EXEMPTION FROM FILING PAPER
BOOKS ON IA 16688/2026)

Diary No(s). 3381/2026 (III-A)
(FOR APPLICATION FOR PERMISSION ON IA 20046/2026 AND FOR
CONDONATION OF DELAY IN FILING ON IA 20068/2026)

Diary No(s). 3443/2026 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 22524/2026)

Diary No(s). 3673/2026 (III-A)
(IA No. 19219/2026 - APPLICATION FOR EXEMPTION FROM FILING THE
RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT AND
IA No. 19222/2026 - CONDONATION OF DELAY IN FILING)

Diary No(s). 3713/2026 (III-A)
(IA No. 21429/2026 - APPLICATION FOR EXEMPTION FROM FILING THE
RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT
IA No. 21428/2026 - CONDONATION OF DELAY IN FILING)

Diary No(s). 3735/2026 (III-A)
(IA No. 21370/2026 - CONDONATION OF DELAY IN FILING
IA No. 21368/2026 - EXEMPTION FROM FILING O.T.)

Diary No(s). 3822/2026 (III-A)
(IA No. 21365/2026 - CONDONATION OF DELAY IN FILING AND
IA No. 21366/2026 - EXEMPTION FROM FILING O.T.)

Diary No(s). 4064/2026 (III-A)
(IA No. 38317/2026 - CONDONATION OF DELAY IN FILING)

Diary No(s). 4137/2026 (III-A)
(IA No. 22336/2026 - CONDONATION OF DELAY IN FILING, IA No. 22339/2026 - EXEMPTION FROM FILING O.T. AND IA No. 22334/2026 - EXEMPTION FROM FILING PAPER BOOKS)

Diary No(s). 4351/2026 (III-A)
(IA No. 24229/2026 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT IA No. 24230/2026 - CONDONATION OF DELAY IN FILING)

Diary No(s). 5506/2026 (III-A)
(FOR EXEMPTION FROM FILING O.T. ON IA 29096/2026 FOR CONDONATION OF DELAY IN FILING ON IA 29097/2026)

Diary No(s). 5545/2026 (III-A)
(IA No. 29164/2026 - APPLICATION FOR PERMISSION IA No. 29165/2026 - CONDONATION OF DELAY IN FILING)

Diary No(s). 7578/2026 (III-A)
(IA No. 40053/2026 - EXEMPTION FROM FILING O.T. IA No. 40052/2026 - EXEMPTION FROM FILING PAPER BOOKS)

Diary No(s). 8148/2026 (III-A)
(IA No. 43679/2026 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT IA No. 43678/2026 - CONDONATION OF DELAY IN FILING IA No. 43682/2026 - EXEMPTION FROM FILING O.T. IA No. 43677/2026 - EXEMPTION FROM FILING PAPER BOOKS)

Diary No(s). 3773/2026 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 21238/2026 FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT ON IA 21243/2026)

Diary No(s). 4269/2026 (III-A)
(FOR CONDONATION OF DELAY IN FILING ON IA 22874/2026 IA No. 22874/2026 - CONDONATION OF DELAY IN FILING)

Diary No(s). 5574/2026 (III-A)

Diary No(s). 4411/2026 (III-A)

Date : 25-02-2026 These matters were called on for hearing today.

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Mr. K.S. Rana, AOR

Mr. Shiv Nath Bind, Adv.
Mr. Rajeev Kumar Deora, Adv.
Mr. Ashwani Kumar, Tanwar, Adv.
Mr. Anil Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. We have interacted with Shri Parthasarathi Sen Sharma, Additional Chief Secretary. To enable him to further take up the matter with the concerned Authority, matter is adjourned.
2. List on 24.03.2026 at 1.40 P.M.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)